	Total		3817	
5.	Sub-judice etc. and not available allotment immediately	e for -	293	
4.	Flats available for re-allotment	•	149	
3.	Flats re-allotted		1151	
2.	Possession letters under issue	•	390	
1.	Possession letters issued	•	1834	
(12)	Market in Sarai Rohilla	the position under:-	in respect of these flats is as	
(11)	Yamuna Pushta	be unallotted East Zone of	(b) The total number of flats reported to be unallotted in the news item is 3817 in the East Zone of Delhi. As reported by D.D.A.	
(10)	Railway Colony Ajmeri Gate near Katra Razi Masjid	DEVELOPA KAUL): (a) Y		
(9)	Alaknanda PS Kalkaji		for allotment of these flats to d persons at the earliest?	
(8)	Cluster around Jama Masjid Opp. Deriba Gate	(b) if so	(b) if so, the steps being taken by the	
(7)	Defence Coolony Area Ansari Nagar, Sadiq Nagar	has been dra DDA flats lyin	her attention of the Government awn to the news-item regarding g vacant appearing in "Jansatta" 5, 1992; and	
(6) Bast	Shamshen Ghat near Nizamu		he Minister of URBAN ENT be pleased to state:	
(5)	Jangpura-B	332.	GAUTAM: SHR N.K. BALIYAN:	
(4)	Nizamuddin PS Area Genda Nala, Barapul	*332.	otment of DDA Flats SHRIMATI SHEELA	
(3)	Azadpur, Market area	[Translation]		
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The allotment of flats is a continuing process.

[English]

Loan Pattern by NSFDC

*333. SHRI DATTA MEGHE: Will the Minister of WELFARE be pleased to state:

- (a) the loan pattern fixed by the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC);
 - (b) the number of projects for which